

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 193 of 2016 (SZ)

Applicant(s)
D. Ramamoorthy,
Chennai.

Vs. Respondent(s)
The Chairman, TNPCB, Chennai
and 6 others.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents
Mrs. H. Yasmeen Ali for R1
Mr. Akhil Akbar for R2
M/s. M.K. Subramanian, E. Manoharan &
P. Velmani for R3
Mr. Ashwin Premsundar
for R4 & R5
M/s. Ramesh Venkatachalaathy,
P. Udaya & Dhalapathy Vignesh Kumar
for R7

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 13th July, 2017</p> <p>The application is listed for final arguments</p> <p>Learned counsel appearing for the applicant is not present. Learned counsel appearing for the respondents are present.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 31.07.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>